

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-203  
IB-1295/ND/2019

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

Vs

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. & Ors.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 15.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Jatin Jullea, Adv. Prateek Khaitan and Adv. Asalam Syed

For the Respondent

: Sr. Adv. Harish Malhotra and Adv. Vaibhav Dabas

ORDER

Since the matter is a partly heard, list before the regular bench on 05.12.2019.

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV